

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:257  
ANSWERED ON:23.11.2011  
JOINT MEETING OF COAL BEARING STATES  
Shantha J.

**Will the Minister of COAL be pleased to state:**

- (a) the perennial problems that the Central Government is facing with the coal bearing States;
- (b) whether any joint meeting of all coal bearing States has been convened to sort out the problems;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a): The Government is facing problems with some of the Coal Bearing States in acquisition of land, getting Forestry and Environment clearances, law and order problems etc.

(b)& (c) : Meetings have been held with the Chief Secretaries of Jharkhand, Orissa and Chhattisgarh in the month of November, 2011 to expedite the pending forestry and environment clearances of the mining projects. Besides, the following actions are also being taken to overcome problems:-

- 1) Vigorous follow up action with land acquisition officials of the State Governments to expedite acquisition proceedings.
- 2) Regular meetings with the State authorities viz. Land Revenue Commissioner, Land Revenue Secretary are held to sort-out local problems.
- 3) Forest Officials are contacted on regular basis at District level to fulfil the requirements and clarifications of their queries. Periodical reviews are being undertaken with the Regional Offices of Ministry of Environment and Forest (MOEF) for expediting the cases.
- 4) Discussions are held with the land owners/ villagers for selection of rehabilitation site persuading them to shift at the earliest.

(d): Does not arise.